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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I beg to lay on the Table a copy of the Notification No.38/2006-CE (Hindi and English versions) published in Gazette of India dated the 2nd August, 2006, together with an explanatory memorandum seeking to amend two Notifications mentioned therein so as to extend the time limit for setting up/substantial expansion of units and start of commercial production for being eligible for excise duty exemption from 31st March, 2007 to 31st March, 2010, under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library. See No. LT-4555/2006)
